

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/609/(IB)/2017
NAME OF THE PETITIONER(S) : PORTFOLIO FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : EXPRESS PUBLICATIONS (MADURAI) LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Vivekanandan .D.
Advocate
Counsel for Corporate Debtor.

Rahul Chrikishan Operational Auditor

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file the counter. At request, time is enlarged. Put up on **07.11.2017** at **10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)